

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Friday, 7th September, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12.01 P.M.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

(i) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1956, agreed without any amendment to the Supreme Court (Number of Judges) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 20th August, 1956.'

(ii) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1956, agreed without any amendment to the Jammu and Kashmir (Extension of Laws) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 20th August, 1956.'

PUBLIC ACCOUNTS COMMITTEE

TWENTIETH REPORT

Shri V. B. Gandhi (Bombay City—North): Sir, I beg to present the Twentieth Report of the Public Accounts Committee (1955-56) on the Delhi Road Transport Authority (Bus Section).

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

STATIONING OF COMMONWEALTH AND OTHER FORCES IN CYPRUS

Shri D. C. Sharma (Hoshiarpur): Under rule 216, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"Stationing of Commonwealth and other Forces in Cyprus."

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari): On behalf of the hon. Prime Minister, I would like to make the following statement:

The Government of India have seen in the Press a Reuter message from Nicosia (Cyprus) which said that Britain has cleared the way for the United States and the Commonwealth forces as well as French troops to be based in Cyprus if ever the need or occasion arose, by a formal order published in a Gazette Extraordinary providing for the presence in Cyprus of visiting forces of the Commonwealth countries, the United States and France. In this Press statement the Commonwealth countries are severally mentioned by name and include India.